

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 155  
(IB)-532(PB)/2017

**IN THE MATTER OF:**

Punjab National Bank

... Applicant / Petitioner

Vs

Haridwar Iron & Ispat Rolling Ltd.

... Respondent

**Under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.**

Order delivered on 11.12.2020.

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

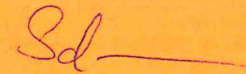
**PRESENT:**

For the Applicant :

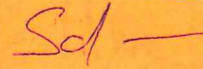
**ORDER**

No representation on behalf of both the parties.

List all pending applications for hearing on **01.02.2021**.



(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)

11.12.2020  
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